

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 15.03.2022 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 52/2022 & IA No. 102/2022	S. Amarendran RP of Sabari Realtors P Ltd V	KNS Law Chambers	

## **For Admission (After notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App (AT)(CH)(Ins) No.37/2021	Employees Provident Fund Organization Hyderabad Vs Bhruagesh Amin & 2 others	M.S. Viswanathan Krishna Dath M	Ananth Merathia R1 Y. Suryanarayana R2 Rahul Balaji R3
3.	Comp. App (AT)(CH)(Ins) No.300/2021 & IA No. 634 & 635/2021	Revi Maniyen V Sicagen India Ltd & Anr	E.C. Ramesh	S. Ravi Caveator For R1

## **For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No.78/2022 & I.A.No.157,158 & 159 /2022	Roxcel Trading Company GmbH V Sathiyadevei Alamuri RP & 4 Ors.	Savitha K.Jagadeesan (P.H.Aravind P)	Ramaswamy
5.	Comp. App (AT)(Ins)(CH) No. 9/2021	Ashok Sachdev V Call Express Construction (India) Private Limited	Alishan Naqvee Mohd. Kamran	Jayant Gaurav Chatterji
6.	Comp. Appl (AT)(CH)(Ins) No. 35/2021	Sree Sankeshwara Foundation and Investments V Mr. Velli Paramasivam IRP of M/s. Dugar Housing Limited & Anr	K. Gaurav Kumar, PCS Alpa Jain PCS	Avinash Krishnan Ravi R1 K.V. Bhashyam Chari R2 Gouri Shanker Mishra R3

## **For Admission (After notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	TA No. 9/2021 (Comp App (AT)(Ins) No. 813/2020)	Logwell Logistics and Aviation Services (OPC) P Ltd V Velankani Electronics P Limited	Ms. Madhurika Ray Udayam Mukherjee	Ajay Kumar M
8.	Comp App (AT)(CH) No. 58/2021 & IA No. 659,660 & 661/2021	K. Ravindranath V K. Adilakshmi & 10 Ors.	T.K. Bhaskar Srinath Sridevan K. Harishankar	

## **For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	TA No. 89/2021 (Comp App (AT)(Ins) No. 791/2020)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr <b>WITH</b>	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1
10.	TA No. 90/2021 (Comp App (AT)(Ins) No. 926/2020)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1

<b>11.</b>	Comp. App (AT)(CH)(Ins) No. 16/2021	Kennigton Industries Private Limited Vs M/s. Siva Ram Yarns Private Limited	Suemsh Dhawan Vatsala Kak Ankita Bajpai Geethika Sharma Raghav Dembla Pavithra Bawa	A. Chandra Shaker
<b>12.</b>	TA No. 8/2021 (Comp App (AT) (Ins) No. 925/2020)	Shyson Thomas V Madhugiri Venkatarayappa Sudharshan & anr	S. Vivekananda	Rajesh Kumar Gautam R1- R2

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For Assistance,

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2.Court Officer - PH No. : 044-2888 0450

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By the order of Hon'ble Member (J)

(Chennai Bench)